बन सकती है। इसलिए मेरा कहना था कि हिन्दी माध्यम के उपयोग को अधिक हतोत्साहित मत कीजिए, इसके उपयोग को जितना करा सकते हैं, कराइये।

परमाणु बिजली की अधिष्ठापित क्षमता और वास्तविक उत्पादन

*624. **श्री सत्यनारायण जटिया** : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि परमाणु बिजली की अधिष्ठापित क्षमता और वास्तविक उत्पादन की नवीनतम स्थिति क्या है ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : The installed capacity of nuclear power stations in operation is 860 MWe. The first unit of the Tarapur Atomic Power Station is shut down for refuelling and maintenance, and unit II is operating at about 160 MWe. The first unit of the Rajasthan Atomic Power Station is shut down for maintenance and repairs, and unit II is operating at about 180 MWe.

श्री सत्यनारायण जटिया : अध्यक्ष महोदय, मैंने जो मूल प्रश्न किया था, उसको तोड़-मरोड़ कर 2, 3 भागों में कर दिया गता है और उसकी भावना नष्ट कर दी गई है जो मैं जानना चाहता था।

मैं निवेदन करना चाहता हूं कि परमाणु ऊर्जा के क्षेत्र में जो हम काम् करना चाहते हैं, लगातार परमाणु ऊर्जा के उत्पादन में ह्रास हो रहा है।

एक माननीय सदस्य : उड़जा कह रहे हैं ?

श्री सत्यनाराण जटिया : उड़ जा नहीं ऊर्जा।

अध्यक्ष महोदय : खुर्जा की बात तो नहीं कर रहे हैं ?

श्री सत्यनारायण जटिया : मैं परमाणु ऊर्जा की बात कर रहा हूं।

हमारे देश में कुल ऊर्जा के उत्पादन का अनुपात 1974 में ताप विद्युत से 54, जल विद्युत से 42 और परमाणु ऊर्जा से 4 था। इसका मतलब यह है कि जो 4 का अनुपात था वह 1983 में आते-आते ताप का 61, जल का 37 और परमाणु ऊर्जा का 2 रह गया।

परमाणु ऊर्जा के विकास की दृष्टि से 1974 में जो स्थिति थी वह 1983 में आधी रह गई जिसका कि विकास होना चाहिए था।

जो राजस्थान के आंकड़े आपने दिये हैं, उसमें आपने कहा है कि हम उस इकाई को सुधारने की कोशिश कर रहे हैं। परन्तु वस्तुस्थिति यह है कि राजस्थान के परमाणु बिजली घर की एक इकाई 4 मार्च 1982 से बन्द है। सारे देश में जितने परमाणु ऊर्जा घर हैं, वह अपनी उत्पादन क्षमता का उत्पादन नहीं कर रहे हैं। परमाणु ऊर्जा घर कोटा की ईकाई उत्पादन नहीं कर रही है। ठीक से वहां एफीशियेंट उत्पादन हो सके, इसके लिये आप क्या करने जा रहे हैं ?

श्री शिवराज वी० पाटिल : कोटा के परमाणु बिजली घर की मशीनरी में कुछ बिगाड़ आया है। इस ऊर्जा घर को हमारे सांइटिस्टों और हमारे देश के लोगों ने अपने बल-बूते पर बनाया है। इसमें 80 प्रतिशत अपने यहां की टैक्नोलाजी और ज्ञान का उपयोग किया गया है। पहले तारापुर का बनाया गया और दूसरा यह बनाया गया है।

इसके अन्दर कुछ मशीन में कमियां हैं जिन्हें दुरुस्त करने का काम किया जा रहा है। वहां के टरबाइन में प्ले के बिगड़ जाने की वजह से और दूसरी जगह पर मशीन में कुछ बिगाड़ होने की वजह से इसे बन्द किया है। जो ज्ञान हमको इस बारे में प्राप्त हुआ है, उसका भी उपयोग कर रहे हैं। इसके लिये अगर बाहर से टरबाइन वगैरह लाने की जरूरत हुई तो उसकी भी व्यवस्था करेंगे। हमें ऐसा लगता है कि आगे चलकर जो हमें ज्ञान प्राप्त हुआ है, उसका उपयोग करने के बाद

इस का को हम अच्छी तरह से कर सकेंगे।

DR. SUBRAMANIAM SWAMY : You are not giving the real reason, lack of heavy water.

श्री सत्यनारायण जटिया : जो उत्तर दिया गया है, उससे सारी बात स्पष्ट नहीं हैं। तारापुर का परमाणु ऊर्जा घर हमारे पावर जेनरेशन के क्षेत्र में निश्चित रूप से एक बहुत बड़ी उपलब्धि है। अमरीका से यूरेनियम की सप्लाई बन्द होने के बाद वह बहुत दिनों तक उलझा पड़ा रहा और अब फ्रांस ने यूरेनियम सप्लाई किया है। मैं जानना चाहता हूं कि फ्रांस ने तारापुर ऊर्जा घर के लिए जो यूरेनियम सप्लाई किया है, उसमें अब कोई बांधा आने की स्थिति तो नहीं है। हमारे जितने परमाणु ऊर्जा घर हैं, उनकी ओवर-आल एफिशेंसी स्थापित उत्पादन-क्षमता कितनी है और वास्तविक उत्पादन-क्षमता कितनी है ?

श्री शिवराज वी० पाटिल : इस प्रश्न का उत्तर अलग अलग यूनिट के बारे में अलग अलग रूप से देना पड़ेगा। तारापुर का अलग उत्तर होगा और राजस्थान का अलग होगा। तारापुर पावर स्टेशन की एफिशेंसी ज्यादा है और राजस्थान की कम है और वह वक्त पर कभी मशीन खराब होने की वजह से, कभी दूसरी वजहों से कम या ज्यादा होती रहती है। लेकिन वह 40 से 60 प्रतिशत तक फ्लक्चुएट होती नजर आती है। बीच में कहा गया कि हैवी वाटर वहाँ पर न होने की वजह से राजस्थान पावर स्टेशन बन्द हुआ। हैवी वाटर न होने की वजह से नहीं, बल्कि मशीनों में बिगाड़ होने की वजह से राजस्थान के पावर स्टेशन में बिगाड़ आया हुआ है। हम प्रयत्न कर रहे हैं कि ये डिफेक्ट्स दूर हों।

श्री सत्यनारायण जटिया : इस रिपोर्ट में जो छपा है, मन्त्री महोदय उसके विपरीत कह रहे हैं।

SHRI ERA ANBARASU : I learnt that USSR offered to set up a big automic power generation plant in India and, in fact, it appears that the Government has also suggested to have four small such units instead of a big one. If this information is true, I would like to know whether the atomic power generation plant offer by USSR has been accepted or not. If it has been accepted, may I know whether one such unit will be set up in Tamilnadu in view of the acute power shortage ?

The Madras atomic power project in my Constituency, even though after 15 years of instalment has not started producing power and, therefore, I also request the Hon. Minister to let me know when it will start generating power.

MR. SPEAKER : Please consider his request.

SHRI ERA ANBARASU : What has happened?

MR. SPEAKER : He will consider your request.

DR. SUBRAMANIAM SWAMY : It is a pertinent question, whether the Soviet Union's offer has been evaluated to augment the capacity.

MR. SPEAKER : We will be requesting him.

DR. SUBRAMANIAM SWAMY : That part of the question is an essential one. Don't make a mistake.

SHRI SHIVRAJ V. PATIL : The question is not very germane to the main question and if you hold that it is relevant.

MR. SPEAKER : No. It is not.

PROF. K.K. TEWARI : The Hon. Minister has stated that the unit of Tarapur plant is shut down and we read in the newspapers that very often it happens.

I would like to know whether it is a fact these arise because of want of spare parts which are supplied by America. They have not supplied the fuels. France has now replaced the fuel supply. I would like to know whether after the contract, the Americans are dragging their feet in the matter of supply of spare parts which has resulted in frequent closing down of these plants.

DR. SUBRAMANIAM SWAMY : That is true.

SHRI SHIVRAJ V. PATIL : Tarapur unit one is under maintenance now and the spare

parts which are required for that purpose have not always been readily available. But I would not say that they have been, all the time refused and those spare parts which have not been readily available, have been manufactured by us locally indigenously.

*626. SHRI K. PRADHANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some persons/officers have arrested who have issued fake certificates particularly for Scheduled Castes and Scheduled Tribes to unauthorised persons; and

(b) if so, number of such cases brought to the notice of Government of India during last two years and the action taken against such persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) This Ministry has not kept any record of persons/officers proceeded against for issuing false Scheduled Caste/Scheduled Tribe certificates.

SHRI K. PRADHANI : It has been noticed in the past that in some cases fake certificates of Scheduled Caste and Schedule Tribe are produced by candidates to get the jobs reserved for Scheduled Castes and Scheduled Tribes May I know from the hon. Minister what steps are taken by the Government to prevent production of such certificates ?

SHRI NIHAR RANJAN LASKAR : As I have said in my main answer, we have no records with us. But whenever we get any complaint from anybody, then through State Governments we have those cases investigated. We have issued several guidelines to the State Governments. The State Governments also have been requested to take strict measures to detect such cases of non-Scheduled Castes and Scheduled Tribes holding false certificates, deprive them of the benefits that they are not entitled to and impose appropriate penalties and take legal action against those who are responsible for issue of such certificates. We are very vigilant about this and so far as my knowledge goes, these cases have already been taken care of. As soon as we get some complaint from hon. Members or from any person, we get it investigated through the State Government.

SHRI K. PRADHANI : Production of fake Scheduled Caste and Scheduled Tribe certificates to get the jobs reserved for Scheduled Castes and Scheduled Tribes is an offence under the Indian Penal Code, it is an offence under section 419 of the I.P.C.—cheating by impersonation—and the person using that certificate is an abetter of this offence. May I know from the hon. Minister whether any action has been taken in the past to prosecute such persons, persons producing such false certificates and the persons who have issued such false certificates. He has stated in his original reply that the record is not available. I want to know whether he will call for such information for production in the House, for the information of the Members.

SHRI NIHAR RANJAN LASKAR: I have already said that strict actions are being taken on all these cases. The State Governments have also been advised to set up special courts for expeditiously trying the cases relating to to the issue of bogus certificates with deterrent rapidity and give wide publicity to the names of persons who are convicted of these offences by the courts. So, all these actions have been taken.

श्री राजेश कुमार सिंह : अध्यक्ष जी, मन्त्री जी ने कहा है कि गलत तरीके से जो प्रमाण-पत्र जारी किए गए हैं और जो शिकायतें आती हैं उन पर वे कार्यवाही करते हैं। मैं मन्त्री जी से जानना चाहूंगा क्या अब तक किसी अधिकारी के खिलाफ कभी कोई कार्यवाही की गई है क्योंकि प्रथम श्रेणी के मैजिस्ट्रेट डी एम इत्यादि ही ऐसा प्रमाण-पत्र देते हैं ? क्या किसी शिकायत पर अब तक कभी कोई कार्यवाही की गई है ? यदि की गई है तो क्या ?

SHRI NIHAR RANJAN LASKAR : The State Governments must have the cases with them. We have no case records with us.

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : I would like to add that we have recently written to the State Governments to send a quarterly report about any such certificates which have been issued and the actions taken by them against such officials.